

Re: Request to take delivery of prepared certified copies.

**NOTICE**

"It is for information of General Public/Advocates/Clerks to Advocates that who-so-ever has applied for supply of certified copies he may check its status on the Website of this Court i.e. [www.highcourtchd.gov.in](http://www.highcourtchd.gov.in) > Case Status>Copy petition and in case the certified copy is found to be prepared then they are requested to collect the certified copies. If the status of petition is not available on website then applicant may contact the Supdt. Central Copy Branch for delivery of his copy. In case the prepared copies are not collected within fifteen days from date of publication of the notice the certified copies will be weeded out as per rules.

Registrar Judicial  
21.01.2015